

ITEM NO.18
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR (DEAD) THR. LR. & ANR.

Respondent(s)

Date : 12-10-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Rohit Kumar Singh, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite last opportunity having been granted, respondent No.1/1 has not filed counter affidavit, as such, further opportunity to file counter affidavit stands declined.

Service is complete on respondent No.2 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar